### GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

### LOK SABHA UNSTARRED QUESTION NO. 1912 TO BE ANSWERED ON 05.05.2016

## Strategic Plan Under Drinking Water Scheme

## **1912. SHRI HARISH MEENA:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has chalked out any strategic plan for rural drinking water in the country in order to achieve the targets set under drinking water schemes at the earliest;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to execute this strategic plan;
- (d) if so, the details thereof and the time period scheduled therein; and
- (e) if not, the reasons therefor?

# ANSWER MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) Yes, Madam.

(b) A Strategic Plan has been prepared by the Ministry for the rural drinking water sector for the period 2011-2022 which stresses on extending the piped water supply to more households in the rural areas. The interim goal till 2017 is to cover 50% of all rural households with piped water supply and 35% of rural households with household connections. And by 2022, the goal is to cover 90% of rural households with piped water supply and 80% of rural households with household connections.

(c) & (d) The Ministry of Drinking Water & Sanitation through its Centrally Sponsored Scheme, National Rural Drinking Water Programme (NRDWP), provides financial & technical assistance to various States / UTs for strengthening water supply in the rural areas. Under NRDWP, State Governments are competent to plan, design, approve and implement rural drinking water supply schemes.

In view of the reduced allocation, this Ministry has advised the States to first complete the on-going schemes for coverage of quality affected habitations & partially covered habitations and undertake new schemes for coverage of arsenic & fluoride affected habitations and prioritize schemes for Sansad Adarsh Gram Yojana (SAGY). For completing the on-going schemes, States may utilize the enhanced finance commission grants. For new schemes, States may go for assistance from external / internal lending agencies after taking debt sustainability certificate from their finance department.

(e) Does not arise.